

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. IA 550/2024 IA 4877/2023 IA 786/2024 IA 3016/2024  
In C.P. (IB)/862(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

**NAME OF THE PARTIES: - IA 550/2024 Prakash Kukreja**  
V/s  
**Ateev Gala**  
**IA 4877/2023 Sushant Anil Amberkar**  
V/s  
**Mr Prakash V Kukreja IRP of**  
**Vijaygroup Housing Pvt Ltd**  
**IA 786/2024 Suraksha Realty Limited**  
V/s  
**Mr. Prakash V Kukreja**  
**IA 3016/2024 Dilip Ambadas Lonkar**  
V/s  
**Prakash VS Kukreja**  
**IN THE MATTER OF**  
**Gracious Communications Pvt Ltd**  
V/s  
**Vijaygroup Housing Pvt Ltd**

**Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) Sec 25(j) U/s 9 of (IBC)**

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**ORDER**

**IA.No.550/2024: -**

**Presence: -**

Sr. Adv. Mr. Gaurav Joshi, Adv. Vishnu Shriram,

Adv. S. Kapoor, Adv. A. Parekh

None Present

..... Applicant/RP.

..... Respondent.

List this matter on **06.09.2024**.

**IA.No.4877/2023**: -

**Presence**: -

Sr. Adv. Mr. Gaurav Joshi, Adv. Vishnu Shriram,

Adv. S. Kapoor, Adv. A. Parekh

..... Respondent /RP.

None Present

..... Applicant.

List this matter on **06.09.2024**.

**IA.No.786/2024**: -

**Presence**: -

Adv. Mr. Rohit Gupta a/w Adv. Chinmay Bhojane

..... Applicant.

Sr. Adv. Mr. Gaurav Joshi, Adv. Vishnu Shriram,

Adv. S. Kapoor, Adv. A. Parekh

.... Respondent/RP.

List this matter on **06.09.2024**.

**IA.No.3016/2024**: -

**Presence**: -

Adv. Zaid Ansari a/w Adv. Mangesh Kokare, Adv. Owais Hingora

..... Applicant.

Sr. Adv. Mr. Gaurav Joshi, Adv. Vishnu Shriram, Adv. S. Kapoor, Adv. A. Parekh

..... Respondent/RP.

Adv. Manaswi Agrawal a/w Adv. Mahesh Dube ... Respondent No.2 (through VC).

Heard the arguments counsel for both the parties and **Reserved for order**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**